

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Doshion Water Solution Pvt Ltd Date of Commencement of Liquidation: 20-09-2021; List of Stakeholders as on Date: 02-03-2022; Name of IP: Mr. Vikash Gautamchand Jain; Process Number: 1; Last 5 digit of registration number: 10612

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|-------------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 5 | 6305447623 | 5 | 6295153424 | | 10294199 | | Annexure 3 |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | 5 | 1776182.00 | 5 | 1573984.00 | | 202198.00 | | Annexure 5 |
| 6 | Operational creditors (Employees) | 258 | 321145593 | 248 | 223612351 | | 97533242 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 1307217770 | 4 | 1307217770 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 86 | 223154182 | 86 | 114711532 | | 108442650 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 358 | 8158741350 | 348 | 7942269061 | 0 | 216472289 | 0 | |